COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013, APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018, APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014, APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015, AND APPEAL NO.368 OF 2017& IA NO. 746 OF 2017

Dated: <u>13th November, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 26 of 2013

In the matter of:

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Samarth Mishra

Mr. Abhishek Singh for R-1

Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G. for R-2

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Samarth Mishra

Mr. Abhishek Singh for R-1

Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G. for R-2

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Samarth Mishra

Mr. Abhishek Singh for R-1

Mr. Abhishek Kaushik Mr. Kumar Mihir for R-2

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka Versus

Appellant(s)

Central Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Samarth Mishra

Mr. Abhishek Singh for R-1

Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G. for R-2

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka

Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G. Ms. Arushi Patil for R-2

Appeal No.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka

Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G. for R-2

ORDER

List this batch of Appeals for hearing on <u>14.11.2018</u> (On Top of the Board), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member vt/pk (Justice N.K. Patil) Judicial Member